

Name of the Project	Reasons for Pendency
	In November, 1965, the Chief Engineer of the State informed the Central Water and Power Commission that the detailed investigations had been completed and necessary project report and designs were being worked out. The revised project is still awaited.
2. Transmission and Distribution works under Third Plan.	The Project Report was received in the Central Water and Power Commission in May, 1966. The Scheme has been examined by the Central Water and Power Commission and is being Placed before the Advisory Committee on Irrigation, Flood Control and Power Projects for consideration.
3. Shivpur Hydro-Electric Scheme	The Scheme Report was received by the Central Water and Power Commission in August, 1963. Detailed comments of the Commission were sent to the State authorities in October, 1964, but no reply has been received from them so far.
4. Rural Electrification under Fourth Plan.	The Scheme Report was received by the Central Water and Power Commission in June, 1966 and is under examination.

TUNGABHADRA HIGH LEVEL CANAL, STAGE II

489. SHRI Y. A. REDDY : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) what is the progress of the Tungabhadra High Level Canal Stage II Scheme; and

(b) what will be the capacity of the Gandikota Project which forms part of Tungabhadra High Level Canal Stage II?

THE MINISTER OF IRRIGATION AND POWER (SHRI FAKHRUDDIN ALI AHMED) : (a) The estimates of the Tungabhadra High Level Canal Stage II, are under scrutiny.

(b) The gross storage capacity of the Gandikota Reservoir, as proposed by the Andhra Pradesh Government is 6100 MCFT for irrigating 75,000 acres of land.

INDEBTEDNESS OF STATES

490. SHRI RAM SAHAI: Will the Minister of FINANCE be pleased to refer to reply given to Starred Question No. 854 on the 30th March, 1966 in the Rajya Sabha and state what progress has been made by Government regarding the proposal for the examination of general question relating to the indebtedness of the States and the need for standardisation of amortisation of public borrowings as recommended in the report of the Fourth

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI) : The general questions referred to by the Finance Commission are still under examination of the Government. It will take some time before the examination is completed and decisions are taken in view of the complicated nature of the problems.

चौथी पंचवर्षीय योजना की अवधि में बेरोजगारी की समस्या को हल करने के लिये उठाये जाने वाले कदम

369. श्री विमलकुमार मन्नालालजी चौरडिया : क्या योजना तथा समाज कल्याण मन्त्री यह बताने की कृपा करेंगे कि :

(क) 2 जून, 1964 को हुई केन्द्रीय रोजगार समिति की बैठक में की गई सिफारिशों के आधार पर चौथी पंचवर्षीय योजना की अवधि में बेरोजगारी की समस्या को हल करने के लिये निश्चित कदम उठाने में सुविधा की दृष्टि से जो कार्यकारी दल बनाया गया था उसने क्या-क्या सिफारिशें और सुझाव दिये हैं; और

(ख) उनमें से कौन कौन से सुझाव चौथी पंचवर्षीय योजना में शामिल कर लिये गये हैं अथवा शामिल करने का विचार है ?

**STEPS TO SOLVE UNEMPLOYMENT
PROBLEM DURING FOURTH FIVE YEAR PLAN
PERIOD**

369. SHRI V. M. CHORDIA : Will the Minister of PLANNING AND SOCIAL WELFARE be pleased to state :

(a) the recommendations and suggestions made by the Working Group constituted in accordance with the recommendations made by the Central Committee on Employment at its meeting held on 2nd June, 1964, to facilitate taking definite steps for solving the unemployment problem during the Fourth Five Year Plan period; and

(b) which of those suggestions have been incorporated* or proposed to be incorporated in the Fourth Five Year Plan?]

योजना तथा समाज कल्याण मंत्री (श्री अशोक मेहता) : (क) और (ख) रोजगार सम्बन्धी केन्द्रीय समिति ने अपनी जून 1964 में सम्पन्न बैठक में तीसरी तथा चौथी योजना अवधियों के दौरान रोजगार के अवसरों के अनुमानों की जांच करने के लिए एक कार्यकारी दल गठित करने का सुझाव दिया था। कार्यकारी दल ने जो अनुमान तैयार किये हैं, उन पर योजना आयोग में विचार किया गया और चौथी योजना को तैयार करते समय उनको ध्यान में रखा गया है।

[THE MINISTER OF PLANNING AND SOCIAL WELFARE (SHRI ASOKA MEHTA) : (a) and (b) At its meeting held in June, 1964, the Central Committee on Employment suggested the setting up of a Working Group to examine estimates for employment for the Third and Fourth Plan periods. The estimates presented by the Working Group were considered in the Planning Commission and have been taken into consideration in the preparation of the Fourth Plan.]

12 Noon

**CALLING ATTENTION TO A MATTER
OF URGENT PUBLIC IMPORTANCE**

[] English translation.

**INORDINATE DELAY IN THE TOTALISATION
OF THE DRAFT OF THE FOURTH
FIVE YEAR PLAN**

SHRI ARJUN ARORA (Uttar Pradesh) : Sir, with your permission, I rise to call the attention of the Minister of Planning and Social Welfare to the inordinate delay in the realisation of the Draft of the Fourth Five Year Plan.

THE MINISTER OF PLANNING AND SOCIAL WELFARE (SHRI ASOKA MEHTA) : Sir, I would like to apologise to the House for the delay that has taken place in finalising this document. I would however, like to point out that we have already placed before Parliament the preliminary Memorandum, the document on resources, outlays and programmes and the Annual Plan for 1966-67. With your permission, I would like to read a brief statement indicating the causes and the circumstances that have been responsible for this delay.

STATEMENT

The work on the Fourth Plan was initiated some time in the first half of 1962. In all, 43 Working Groups (including 75 Sub-Groups) were set up at the Centre for the purpose. The Planning Commission requested these Groups to formulate their proposals for the Fourth Plan in the light of the progress of the Third Plan and the perspective of development for the ten year period ending 1976. Along with the studies undertaken by the Working Groups, the Perspective Planning Division of the Planning Commission worked out certain projections for the period 1961-76 with a view to providing a general perspective within which work on the Fourth Plan was to be undertaken. A mid-plan appraisal of the Third Plan was carried out in 1963 and the findings were kept in view while formulating proposals for the Fourth Plan. In the light of all these studies, the Planning Commission presented a Memorandum on the Fourth Plan to the National Development Council in October, 1964. The National Development Council decided to constitute five committees to consider in detail five important sectors, namely, (i) Agriculture and Irrigation;